

266 जोधपुर-भिलडी गाड़ी और 65ए/66ए भुज-अहमदाबाद तेज सवारो गाड़ी के साथ जोधपुर और अहमदाबाद के बीच थ्रू सवारो डिब्बों को संख्या 4 से बढ़ाकर 7 कर दी गयी है। इस प्रकार जोधपुर और अहमदाबाद के बीच सीधो यात्रा को व्यवस्था हो गयी है। बहरहाल, इस गाड़ी का चलन-क्षेत्र बढ़ाना वावहारिक नहीं है।

Expansion of Asansol Station

*387. SHRI BASUDEB ACHARYA:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the 305/UP/306 DN Asansol Express is running with 12 coaches instead of normal 17 coaches for want of adequate space at Asansol Station;

(b) if so, steps taken by Government to expand the Asansol Station to run the train with 17 coaches; and

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Sir, 305/306 Howrah-Asansol Express is scheduled to run with a normal load of 13 coaches as the stabling line at Asansol station can accommodate 13 coaches only.

(b) and (c). It is contemplated to augment the stabling capacity upto 15 coaches with minor remodelling of the station yard.

Expansion of RPF

*388. DR. VASANT KUMAR PANDIT:

SHRI GHULAM MOHD. KHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the State Government agreed for the expansion of Railway Police Force;

(b) whether it is a fact that certain State Governments have not agreed to share the cost on 50.50 basis, if so, the names of the States;

(c) whether it is a fact that the Railways have decided to bear 50 per cent of the expenditure on Government Railway Police;

(d) whether the attitude of Railways and State Governments are causing hitches in expending the Railway Police, and

(e) the steps taken by Government to put adequate Police Force on Railways?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) No, Sir.

(e) The State Governments have been advised to review the strength of their Government Railway Police and to submit proposals for its augmentation wherever found inadequate. As a result 6020 additional GRP Posts have already been sanctioned to which the Railway have accorded their concurrence.